64	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4	5
22.	Rajasthan	4	1	2
23.	Sikkim	-	1	2
24.	Tamil Nadu	3	2	5
25.	Tripura	1	1	1
26.	Telangana	∺		2
27.	Uttarakhand	3	1	1
28.	Uttar Pradesh	4	1	11
29.	West Bengal	2	1	4
30.	Andaman & Nicobar	=		2
31.	Puducherry	<u>=</u>	(=)	1.
	Total	46	27	80

Central Drug Controller of AYUSH

1710.DR. K.V.P. RAMACHANDRA RAO:

DR. CHANDAN MITRA:

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) whether it is a fact that Government is considering a proposal for setting up a separate Central Drug Controller of AYUSH, if so, the details thereof; and
 - (b) the time by when it will be operationalised?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Government has considered to set up a structured central regulatory regime for AYUSH medicines. In this regard, the current proposal is to have a vertical structure for AYUSH in the Central Drugs Standard Control Organization (CDSCO). Government has initiated procedural steps for setting up the vertical structure of AYUSH in the CDSCO and the need for creation of a separate Drugs Controller General for AYUSH may be assessed subsequently, the time-frame for which cannot be specified at this stage.